

nt>

(iv) Employees' State Insurance Corporation

Title: Motion for election of two-members to Employees' State Insurance Corporation. (Motion adopted).

श्रम और रोज़गार मंत्री (श्री शीश राम ओला) : अध्यक्ष जी, मैं प्रस्ताव करता हूँ

" कि कर्मचारी राज्य बीमा (केन्द्रीय) नियम, 1950 के नियम 2क के साथ पठित कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 4 (झ) के अनुसरण में इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्यधीन कर्मचारी राज्य बीमा निगम के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्यों को निर्वाचित करें। "

MR. SPEAKER: The question is:

"That in pursuance of section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Employees' State Insurance Corporation, subject to other provisions of the said Act."

The motion was adopted.